IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104

CP(IB) 7 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Quality Packaging **.....Applicant**
V/s
Baid Industries Pvt Ltd **.....Respondent**

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Mohit Gupta, Ld. Adv.

ORDER

The pleadings are complete.

The matter to come up for further consideration on 09.11.2022.

-SD- -SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev